

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:BILASPUR

Original Application No.203/00634/2017

Bilaspur, this Wednesday, the 20th day of November, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE SHRI B.V. SUDHAKAR, ADMINISTRATIVE MEMBER

T.R. Ramteke S/o Late Shankar Rao Ramteke,
aged about 66 years, R/o Rail Vihar Colony,
Devarikhurd, Distt-Bilaspur
(C.G.) 495004 Mobile No.9755723659

-Applicant

(By Advocate-**Shri A.V. Shridhar**)

V e r s u s

1. Union of India, Through General Manager,
South East Central Railway, New GM Building
Bilaspur, Chhattisgarh 495004
2. Chief Personnel Officer, South East Central Railway
Bilaspur Chhattisgarh 495004
3. Divisional Personnel Officer, South East Central Railway
Bilaspur Chhattisgarh 495004
4. Assistant Personnel Officer, South East Central Railway,
Bilaspur Chhattisgarh 495004
5. Smt. Shushma Mudliyar W/o Om Prakash Mudliyar
aged about 35 years R/o Wireless Colony,
Near Urdu School
Distt. Bilaspur (C.G.) 495004

- Respondents

(By Advocate-**Shri Vivek Verma** for respondents Nos.1 to 4 &
Shri B.P. Rao for respondent No.5)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

The applicant has filed M.A. No.203/1424/2019 seeking permission to withdraw of the Original Application.

2. Permission granted. M.A. is allowed.
3. Accordingly, this Original Application is dismissed as withdrawn.

**(B.V. Sudhakar)
Administrative Member**

**(Ramesh Singh Thakur)
Judicial Member**

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